

SUPREME COURT OF INDIA

Sushma Mour

Vs.

Ravi Kumar Mour @ Sanjay

Transfer Petition (C.) No.351 of 2009

(CJI. K.G. Balakrishnan, Harjit Singh Bedi and P. Sathasivam JJ.)

20.04.2009

ORDER

Heard both sides.

Learned counsel for the respondent has no objection for transfer from the Court of the Additional District Judge, Karkardooma Court, Delhi to the Family Court, Alipore, Kolkata. But it is stated by the respondent that he denies all the allegations contained in the Transfer Petition. We record the same. Accordingly, we order for transfer of H.M.A.No.972 of 2008 titled Additional District Judge, Karkardooma Court, Delhi to the Family Court at Alipore, Kolkata. We request the Family Court to dispose of the petition at an early date. All the records are directed to be sent to the Family Court at Alipore, Calcutta.

The transfer petition is allowed accordingly.